

Annexure-8

Name of the Corporate Debtor: MANJEERA CONSTRUCTIONS LIMITED; Date of Commencement of CIRP: 18.07.2023; List of Creditors : 21.08.2023 (Version-2)

List of Operational Creditors (other than Workman, Employees and Government Dues)

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee							
1	M. Bhaskara Rao & Co	01-08-2023	10,62,000.00	10,62,000.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	Amount admitted may undergo change on receipt of any further relevant information.
2	SBICAP Trustee Company Limited	01-08-2023	3,91,881.00	3,86,103.00	Secured(Note-E)	3,86,103.00	3,86,103.00	NO	NIL	NIL	NIL	5778	NIL	Amount admitted may undergo change on receipt of any further relevant information.
	TOTAL		14,53,881.00	14,48,103.00		3,86,103.00	3,86,103.00		0%			5,778.00		

The Security Interest of the Claimant, SBICAP Trustee Company Limited is detailed below.

Note-E: SBICAP Trustee Company Limited is acting as Security Trustee vide Security Trustee Agreement dated 28th June, 2017 for the benefit of the LIC Housing Finance Limited (hereinafter referred to as the "Lender") for credit facilities sanctioned to Manjeera Constructions Limited ("Borrower") The Details of the Security documents as mentioned in the Holding Letter dated 31st July, 2023 is attached as "Note-E".

